

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1518
TO BE ANSWERED ON 14TH MARCH, 2023**

AMENDMENT IN COTPA 2003

1518. SHRI BHUBANESWAR KALITA:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

(a) Whether the Govt. has any proposal to remove the mandatory provision of designated smoking areas under the COTPA 2003; and

(b) if so the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) and (b): The draft Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Amendment) Bill, 2020, was hosted in public domain for pre-legislative consultation.
